

11. Uttar Pradesh

Sarh-Warha mound at village Inayatpur, Tehsil Fatehabad, Agra.

Maheth Sravasti, Districts Baharaich/Gonda.

Sarnath, Varanasi.

12. Orissa

Barabati Fort, District Cuttack.

Golbai Sasan, District Puri.

New Railway Lines in Maharashtra

2800. SHRI VILASRAO NAG-NATHRAO GUNDEWAR:
SHRI DATTA MEGHE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Maharashtra has made any request to undertake the work of a new rail route between Beed-Ahmednagar-Parli and Manmad-Malegaon-Dhulia-Nardana; and

(b) if so, the details of the action being taken by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Yes, Sir.

(b) Reconnaissance survey for a new rail line between Dhule and Nardana (37 kms.) has been included in the Railway Budget for 1994-95.

Public Distribution System

2801. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS

AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any review of the present Public Distribution System in selected backward blocks of States especially in Andhra Pradesh has been carried out;

(b) if so, the details thereof; and

(c) the number of such blocks covered, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b). The functioning of the Public Distribution System (PDS) and the Revamped Public Distribution Scheme (RPDS) which is being implemented in the identified backward blocks in the States, including Andhra Pradesh, are reviewed from time to time and in the meetings of the Advisory Council on PDS as also in the regional meetings with the State Governments. Allocation and off take of foodgrains in the RPDS areas and the progress achieved in implementing other components of the RPDS are generally reviewed. As per reports received till 28.02.1994, the Government of Andhra Pradesh have reported to have opened 362 additional Fair Price Shops (FPSs); issued 133756 additional ration cards; and hired godown capacity of 115000 tonnes in areas covered under the Revamped PDS in the State. Besides, all the FPSs in identified areas are covered by door step delivery system. Food Advisory Committees for FPSs are also reported to have been constituted.

(c) A State-wise list of blocks covered under the RPDS is given in the enclosed *Statement*.

STATEMENT

Summary list of blocks identified for the Revamped PDS as on 03.03.1993

No. of DDP/DPAP/ITDP/DHA Blocks

State/UT	Total No. of Blocks	DDP	DPAP	ITDP	DHA	Less overlapping	Total
Andhra Pradesh	330	—	69	51	—	—	120
Arunachal Pradesh	48	—	—	48	—	—	48
Assam	174	—	—	69	—	—	69
Bihar	591	—	54	112	—	10	156
Goa	11	—	—	—	—	—	—
Gujarat	218	9	43	50	—	5	97
Haryana	108	35	9	—	—	—	44
Himachal Pradesh	69	2	—	7	—	2	7
Jammu & Kashmir	119	12	22	—	—	—	34
Karnataka	175	—	71	23	—	—	94
Kerala	151	—	—	21	—	—	21
Madhya Pradesh	459	—	49	220	—	46	223
Maharashtra	298	—	52	68	—	6	114
Manipur	31	—	—	22	—	—	22
Meghalaya	30	—	—	30	—	—	30
Mizoram	20	—	—	20	—	—	20
Nagaland	28	—	—	28	—	—	28
Orissa	314	—	39	118	—	14	143

State/UT	Total No. of Blocks	DDP	DPAP	ITDP	DHA	Less overlapping	Total
Punjab	118	—	—	—	—	—	—
Rajasthan	236	85	30	23	—	16	122
Sikkim	4	—	—	4	—	—	4
Tamil Nadu	384	—	43	9	4	—	56
Tripura	18	—	—	18	—	—	18
Uttar Pradesh	897	—	87	4	56	2	145
West Bengal	341	—	34	119	9	34	128
Andaman & Nicobar Islands	5	—	—	2	—	—	2
Chandigarh	—	—	—	—	—	—	—
Dadra & Nagar Haveli	1	—	—	1	—	—	1
Daman & Diu	2	—	—	1	—	—	1
Delhi	5	—	—	—	—	—	—
Lakshadweep	5	—	—	5	—	—	5
Pondicherry	6	—	—	—	—	—	—
Total:	5196	143	602	1073	69	135	1752

The number of Blocks in Uttar Pradesh is reported as 145 by the State Government. Andhra Pradesh has confirmed that erstwhile Blocks equivalent of Mandals identified as 120 only. In Sikkim, districts have been taken as Blocks equivalents, partly covered under ITDP.

Delicensing of Sugar Industry

2802. SHRI RAJENDRA KUMAR SHARMA:

SHRI M. KRISHNASWAMY:

(a) whether the Government have any proposal to delicense the sugar industry; and

(b) if so, the details thereof?

Will the Minister of FOOD be pleased to state:

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP